

Date	Office Report	OA No. 2479/90 Orders
		<p><u>28.11.91.</u></p> <p>None present for the applicant.</p> <p>Mr. M. L. Verma - Counsel for the respondents.</p> <p>The learned counsel for respondents has filed photo copies of the papers ^{signed} given by the applicant acknowledging payment of the retiral benefits. It would be appeared that the applicant is no longer interested in pursuing the O.A. as the same has become infructuous after payments had been made to him. The O.A. is accordingly dismissed as having become infructuous.</p> <p><i>[Signature]</i> <i>[Signature]</i></p> <p>(J.P. SHARMA) MEMBER (JUDL.)</p> <p>(KAUSHAL KUMAR) VICE CHAIRMAN.</p>